

Notification of the Ministry of Home Affairs

SHRI HARIN PATHAK: Sir, I beg to lay on the Table, under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949, a copy (in English and Hindi) of the Ministry of Home Affairs Notification G S R 456 (E) dated the 5th June, 2003, publishing the Central Reserve Police Force Group 'A' (General Duty) Officers Recruitment (Amendment) Rules, 2003 [Placed in Library See No L T 7779/03]

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON INFORMATION TECHNOLOGY**

SHRI KARTAR SINGH DUGGAL (Nominated) Sir, I beg to lay on the table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Information Technology (Thirteenth Lok Sabha) -

- (i) Fiftieth Report on 'The Indian Post Office (Amendment) Bill, 2002' relating to the Department of Posts
- (ii) Fifty-first Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its Twenty-seventh Report (Thirteenth Lok Sabha) on "Implementation of New Telecom Policy '1999' relating to the Department of Telecommunications (DoT)
- (iii) Fifty-second Report on 'Conditional Access System (CAS)' relating to Ministry of Information and Broadcasting.
- (iv) Fifty-third Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its Thirteenth Report (Thirteenth Lok Sabha) on "Functioning of Telecom Regulatory Authority of India (TRAI)" relating to the Department of Telecommunications (DoT)